

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

STARRED QUESTION NO:10
ANSWERED ON:17.02.2006
DISCONTENT AMONGST OFFICERS OF MTNL AND BSNL
Adhalrao Patil Shri Shivaji;Kripalani Shri Srichand

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether there is a discontent amongst the officers of BSNL and MTNL belonging to Indian Telecom Services (ITS);
- (b) if so, the reasons therefor;
- (c) whether the discontent is resulting in gradual deterioration in telecom services provided by these public sector undertakings and many initiatives planned earlier could not be taken; and
- (d) the steps taken by the Government to resolve the problems of these officers?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI DAYANIDHI MARAN)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 10 FOR 17TH FEBRUARY, 2006 REGARDING DISCONTENT AMONGST OFFICERS OF MTNL AND BSNL.

(a) to (d) Officers of the Department of Telecommunications, mainly those belonging to the Indian Telecom Service, have raised certain issues relating to their absorption in BSNL and MTNL. The officers have individually and collectively filed several cases in Courts of Law and the matter is currently subjudice.

With a view to finding an amicable solution Government have, including at the Minister's level, held discussions with the ITS Officers' Association but certain issues remain unresolved.

It is not true to say that the services provided by BSNL and MTNL are adversely affected owing to the above issue.